

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)  
**Appeal No. 28 of 2012**

**Dated : 11th July, 2012**

**Present : Hon'ble Mr. Justice P.S. Datta, Judicial Member**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Maharashtra State Power Gen. Co. Ltd. ... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory**

**Commission & Ors..**

**....Respondent(s)**

**Counsel for the Appellant (s) : Mr. Sanjay Sen & Mr. Anurag Sharma**

**Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan**

**ORDER**

At the request of the learned counsel for the parties , post the matter on

**13.07.2012** for hearing.

**(V.J. Talwar)**  
**Technical Member**

**(Justice P.S. Datta)**  
**Judicial Member**

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